

Regarding problems faced by All India Services Officers

SHRI MADDILA GURUMOORTHY (TIRUPATI): Sir, I would like to raise an important issue regarding the treatment of All India Services and Group-I officers by the Government of Andhra Pradesh.

Since June 2024, several officers have reportedly been placed on compulsory wait without being assigned postings. I seek clarification on how many cases have been registered against All India Services and Group-I officers since June 2024 along with the number of Departmental inquiries initiated or completed. What legal provisions exist to prevent harassment and ensure that these officers are not treated with vindictiveness?

I urge the Government to address the issue promptly and protect the dignity of these officers and maintain the efficiency of governance.